

## **Minutes of the meeting of the Commission held on 02.09.2008**

### **Present: -**

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Prof. M. M. Ansari, Information Commissioner
- C. Dr. O.P. Kejariwal, Information Commissioner
- D. Shri A.N. Tiwari, Information Commissioner
- E. Secretary Shri Khan and other officers assisted the Commission.

**Agenda Item: 1**      **A letter from DoPT regarding clarification in respect of Section 8(3) of the RTI Act, 2005**

Commission noted the circular.

**Agenda Item: 2**      **A letter from DoPT regarding framing of Right to Information Rules**

2. Commission directed that the proposed draft rule of the DoPT may be examined in view of the Rule/Regulation drafted by the Commission at the earliest. Commission observed that authority of creating Benches of the Commission at other places should find place in Commission's own regulations. Commission further desired that under rules the compliance of the disciplinary action against on erring official must be reported to the Commission.

3. Commission was briefed on the progress on the CIC Building.